

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION No. 2415

ANSWERED ON 15.12.2025

KALA SANSKRITI VIKAS YOJANA IN ASSAM

2415. Shri Gaurav Gogoi:

Will the Minister of Culture be pleased to state:

- (a) the total number of beneficiaries covered under the Kala Sanskriti Vikas Yojana (KSVY) during the last five years and the current year, State/UT-wise, especially in Assam;
- (b) the details of number of NGOs, cultural organisations and individual artists assisted under the scheme, especially in Assam;
- (c) the details of total funds allocated and disbursed under KSVY during the said period, especially for Assam and other North-Eastern States; and
- (d) the details of the steps taken by the Government to ensure transparency, timely release of funds and improved outreach of the scheme, particularly among rural and grassroots cultural practitioners in Assam?

ANSWER

MINISTER OF CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) and (b) Ministry of Culture implements Kala Sanskriti Vikas Yojana (KSVY), under which financial assistance is provided to eligible cultural organizations and individual artists engaged in performing arts across the country, including the State of Assam. The State/UT-wise details of number of beneficiaries (NGOs, cultural organisations and individual artists), along with the amount disbursed/authorized under various components / sub-components of KSVY during the last five years and the current year are given at **Annexure**.

(c) Kala Sanskriti Vikas Yojana (KSVY) is a Central Sector Scheme and there is no provision for State-wise allocation of funds. However, the details of the total funds allocated and disbursed under KSVY during the last five financial years and the current year are as under:

Financial Year	Funds allocated (Rs. In Cr.)	Amount disbursed (Rs. In Cr.)
2020-21	139.77	122.40
2021-22	177.30	156.46
2022-23	214.32	213.76
2023-24	218.65	218.36
2024-25	207.24	201.67
2025-26	198.50	168.91 (as on 10.12.2025)

(d) The Ministry of Culture has been making continuous efforts to expand the outreach of its schemes to support a larger number of cultural organizations and individual artists across the country, including rural and grassroots cultural practitioners in Assam. For this purpose, scheme guidelines and application forms are uploaded on the Ministry's official website and wide publicity is given to the advertisements through newspapers, official website and the social media platforms of the Ministry and the concerned nodal agencies.

Annexure

Annexure referred to in reply of part (a) and (b) of the Lok Sabha Unstarred Question No.2415 for
15.12.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT) (Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disburse d	Nos. of Orgs	Amount disburse d	Nos. of Orgs	Amount disburse d	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Andaman & Nicobar	-	-	-	-	-	-	-	-	-	-	1	0.22
2	Andhra Pradesh	2	4.18	2	5.52	6	16.42	16	40.38	12	35.07	8	37.28
3	Arunachal Pradesh	1	4.8	-	-	-	-	-	-	-	-	-	-
4	Assam	7	53.4	24	227.1	37	214.5	54	277.54	23	263.25	36	236.52
5	Bihar	33	181.6	30	190.8	64	363.8	158	697.37	50	347.56	91	602.41
6	Chandigarh	1	14.16	1	14.16	5	49.2	10	69.96	7	91.65	4	18.10
7	Chhattisgarh	-	-	-	-	-	-	9	33.52	2	13.12	1	3.1
8	Delhi	54	439.6	63	535.1	98	793.3	161	1065.1	87	823.77	76	597.52
9	Gujarat	8	44.96	5	29.16	4	27.84	13	71.42	11	48.28	7	33.02
10	Haryana	4	21.94	4	30.84	24	93.06	23	124.2	15	138.16	13	63.36
11	Himachal Pradesh	1	9.84	4	48.06	4	51.12	5	55.28	6	90.95	3	32.0
12	Jammu & Kashmir	9	59.58	7	51.48	15	120.8	37	118.2	27	215.66	23	131.26
13	Jharkhand	1	2.64	2	21.54	13	69.18	18	100.64	13	47.65	11	90.0
14	Karnataka	47	291.9	60	470.0	113	807.4	201	1009.9	96	738.67	138	990.13
15	Kerala	9	90.6	9	81.12	37	264.4	38	318.06	19	169.71	19	158.26
16	Madhya Pradesh	42	294.1	34	236.5	73	525.4	106	687.19	69	654.78	85	653.23
17	Maharashtra	23	156.0	33	237.3	41	307.6	97	639.72	59	333.05	66	525.76
18	Manipur	62	420.5	96	669.7	147	900.7	173	973.68	119	816.68	166	115.04
19	Mizoram	-	-	-	-	4	26.64	2	10.9	2	10.88	2	9.6
20	Nagaland	-	-	1	5.52	2	8.88	1	6.96	4	12.93	4	13.9
21	Odisha	22	107.0	27	152.1	55	289.2	115	515.29	67	343.87	92	501.0
22	Pondicherry	2	12.72	-	-	5	50.04	3	32.52	5	65.76	3	47.14
23	Punjab	3	24.48	5	37.44	6	43.56	10	66.68	8	56.06	6	44.8
24	Rajasthan	2	16.32	9	57.12	17	95.2	32	123.52	16	140.66	16	126.66
25	Sikkim					1	2.64	3	7.02	-	-	-	-
26	Tamil Nadu	10	49.54	4	17.28	19	108.6	22	143.02	14	90.15	8	66.58
27	Telangana	7	75	9	82.56	17	153.0	19	109.52	17	131.72	19	177.36
28	Tripura	1	6.36	1	7.68	1	6.24	14	57.12	3	14.46	4	36.06
29	Uttarakhand	6	20.86	5	23.04	16	80.86	17	65.96	12	76.03	11	79.46
30	Uttar Pradesh	33	161.5	26	195.3	57	293.9	107	438.32	70	502.02	61	404.07
31	West Bengal	139	916.3	112	821.7	333	2060.8	418	2288.4	208	1432.2	267	2004.7
	Total	529	3480.1	573	4248.5	1214	7824.7	1882	10147.6	1041	7704.7	1241	8834.1

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance to Cultural Organizations with National Presence
including RK Mission

(Rs.in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Andhra Pradesh	0	0.00	0	0.00	1	22.50	1	7.50	0	0.00	0	0
2	Assam	0	0.00	0	0.00	0	0.00	1	22.50	2	22.50	1	5.00
3	Chandigarh	0	0.00	0	0.00	0	0.00	1	15.00	1	22.50	1	5.00
4	Delhi	3	141.25	1	5.99	7	241.25	11	276.25	8	103.75	3	19.77
5	Haryana	0	0.00	0	0.00	0	0.00	0	0.00	1	26.25	0	0
6	Jharkhand	0	0	0	0	0	0	0	0	1	15.00	0	0
7	Karnataka	0	0.00	0	0.00	1	22.50	0	0.00	1	4.73	1	22.50
8	Kerala	0	0.00	0	0.00	0	0.00	1	18.75	2	32.50	0	0
9	Maharashtra	0	0.00	0	0.00	0	0.00	1	15.00	1	18.75	0	0
10	Madhya Pradesh	0	0.00	0	0.00	1	0.59	0	0.00	0	0.00	0	0
11	Manipur	0	0	0	0	0	0	0	0	1	11.25	0	0
12	Odisha	0	0.00	0	0.00	0	0.00	1	8.75	2	37.50	1	15.00
13	Puducherry	0	0.00	0	0.00	1	3.75	0	0.00	0	0.00	0	0
14	Rajasthan	1	21.25	1	5.00	1	37.50	1	26.25	2	27.50	0	0
15	Tamil Nadu	0	0	0	0	0	0	0	0	1	15.00	0	0
16	Uttar Pradesh	1	45.00	1	12.50	2	93.75	1	22.50	1	7.50	0	0
17	West Bengal (NP)	0	0.00	2	6.75	0	0.00	2	37.50	3	31.25	0	0
18	RK Mission, West Bengal	1	722.96	1	728.00	1	738.56	1	766.50	1	807.00	1	403.5
	Total	6	930.46	6	758.24	15	1160.4	22	1216.5	28	1182.98	8	470.77

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Andra Pradesh	34	23.06	54	66.67	65	62.85	83	80.7	49	75.79	9	17.50
2	Arunachal Pradesh	1	0.375	1	2.25	0	0	0	0	0	0	0	0
3	Assam	35	30.12	25	34.66	48	96.21	68	114.1	27	36.59	25	57.64
4	Bihar	51	42.94	67	95.26	123	203.2	126	161	73	122.2	77	165.4
5	Chandigarh	7	11.75	4	8.25	1	0.5	3	21.69	1	10	0	0
6	Chhattisgarh	6	8.75	6	13.03	3	5.5	4	7.5	3	6.42	5	12.43
7	Delhi	144	263.2	119	163.4	167	408.06	204	370.0	106	262.97	56	151.85
8	Goa	1	0.75	2	3.75	1	0.625	1	1.5	2	2.12	2	6
9	Gujarat	13	18.43	11	19.12	17	23.4	16	12.34	3	3.59	9	17.50
10	Haryana	28	43.26	24	42.43	28	62.59	36	74.72	29	89.98	6	27.45
11	Himachal Pradesh	7	4.2	14	21.91	8	11	15	25.75	11	12.92	9	18
12	Jammu And Kashmir	32	28.31	41	43.63	52	50.33	49	33.76	30	36.37	26	39.56
13	Jharkhand	1	0.5	6	11.37	11	14.26	7	8	10	12.75	6	9.12
14	Karnataka	194	205.7	203	284.6	218	349.4	221	208.2	235	494.1	73	176.7
15	Kerala	23	37.03	28	57.52	30	48.38	30	40.27	21	65.13	18	67.99
16	Madhya Pradesh	77	79.78	94	200.12	141	264.9	161	155.17	100	202.89	112	292.29
17	Maharashtra	34	56.27	27	63.63	56	104.1	34	29.64	44	97.31	19	48.41
18	Manipur	112	112.6	93	115.04	162	196.1	237	249.25	140	164.8	121	212.69
19	Mizoram	2	3	2	1.5	0	0	0	0	0	0	0	0
20	Nagaland	3	1.04	2	2.25	5	4.62	4	1.35	2	1	0	0
21	Odisha	131	173.8	149	182.9	180	296.8	168	269.71	179	482.88	67	148.55
22	Pondicherry	0	0	1	3	0	0	0	0	0	0	3	7.25
23	Punjab	5	8.6	13	22.21	12	23.27	11	22.65	9	22	6	21.62
24	Rajasthan	38	28.31	33	63.81	48	81.16	57	46.28	40	61.55	33	93.50
25	Sikkim	0	0	0	0	0	0	1	3.75	3	7	1	3.75
26	Tamil Nadu	27	46.15	21	34.84	15	18.87	11	10.73	16	35.35	5	23.40
27	Telangana	16	19.77	9	13.87	16	16.87	16	9.61	25	51.13	6	18.58
28	Tripura	4	6.5	5	5.75	16	16.15	23	24.94	10	7.87	7	14.25
29	Uttarakhand	14	14.36	16	14.78	24	28.11	31	21.91	22	30	14	21.75
30	Uttar Pradesh	202	167.1	235	274.55	278	343.3	268	244.07	218	395.66	160	341.44
31	West Bengal	229	216.0	310	364.1	410	544.4	357	206.86	302	435.61	193	407.44
	Total	1471	1651.9	1615	2330.35	2135	3275.21	2242	2455.51	1710	3225.98	1068	2422.14

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(Rs. In lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Arunachal Pradesh	26	98.25	32	103.50	41	117.95	32	77.00	7	20.01	11	21.00
2	Sikkim	6	26.50	6	16.50	4	10.00	3	11.00	0	0	1	4.00
3	Himachal Pradesh	26	69.00	37	90.25	42	98.52	40	97.50	2	5.99	7	11.75
4	Jammu and Kashmir	14	21.50	43	73.25	69	117.02	24	37.52	0	0	10	11.70
5	UT of Ladakh	7	24.50	6	18.00	11	34.00	2	5.50	0	0	-	-
6	Uttarakhand	49	96.25	79	171.97	58	91.24	48	64.0	2	3.50	18	19.50
7	Delhi	0	0	0	0	0	0	0	0	1	1.75	-	-
8	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	8	7.11
	Total	128	336.0	203	473.47	225	468.73	149	292.52	12	31.25	55	75.06

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Arunachal Pradesh	31	271.82	46	394.06	57	518.19	50	392.31	60	416.33	10	73.24
2	Andhra Pradesh	3	10.5	7	5.45	2	8	10	9.18	4	9.00	1	1.50
3	Assam	6	20.53	7	22.49	9	30	15	72.00	6	24.36	9	37.93
4	Bihar	1	3	2	7.5	2	8.5	2	8.50	2	10.48	-	-
5	Chandigarh (UT)	4	23.5	10	69.5	7	49.5	4	40.00	15	120.16	2	16.46
6	NCT of Delhi	3	30	4	31.76	6	44.47	2	9.45	7	44.27	1	10.50
7	Himachal Pradesh	63	335.65	81	375.52	78	550.97	31	167.63	49	317.38	77	290.89
8	UT of J&K	1	7.5	1	7.5	6	23.5	4	20.00	5	33.50	2	21.00
9	UT of Ladakh	57	271.57	89	523.06	45	319.62	44	246.42	6	26.94	110	336.75
10	Karnataka	27	204.02	38	212.59	33	272.8	11	62.78	49	333.82	14	85.00
11	Kerala	0	0	0	0	1	13.5	0	0	0	0	-	-
12	Mizoram	1	7.5	0	0	0	0	0	0	0	0	-	-
13	Madhya Pradesh	0	0	0	0	5	29	4	30.00	1	5.00	-	-
14	Maharashtra	4	20	3	15	11	38.25	14	41.00	14	57.45	2	9.25
15	Manipur	8	15.95	0	0	2	5.5	3	9.50	1	3.00	-	-
16	Odisha	0	0	0	0	1	5	2	12.00	2	11.00	-	-
17	Punjab	0	0	0	0	2	8.5	2	10.00			-	-
18	Sikkim	1	9.04	2	37.5	0	0	12	89.93	5	39.99	1	10.00
19	Tripura	5	39.5	10	82.91	7	37.5	7	41.5	17	97.20	-	-
20	Tamil Nadu	1	5	1	5	0	0	2	10.00	0	0	-	-
21	Telangana	1	15	0	0	2	22.5	3	30.00	0	0	1	12.50
22	Uttarakhand	18	168.13	34	310.8	26	252.42	5	35.50	38	354.97	7	61.47
23	Uttar Pradesh	12	50.53	19	110.31	27	195.28	11	44.15	34	236.27	9	70.89
24	West Bengal	29	99.25	12	40.22	72	168.00	92	175.51	70	82.75	61	34.26
	Total	276	1607.9	366	2251.1	401	2601	330	1557.36	385	2223.87	307	1071.33

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Building Grants including Studio Theatre Scheme

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1	Arunachal Pradesh	1	15	0	0	0	0	0	0	0	0	0	0
2	Assam	2	15.4	2	10.3	1	5.4	0	0	0	0	0	0
3	Bihar	0	0	0	0	1	0.6	1	6	0	0	1	6.00
4	Chhattisgarh	1	7.5	0	0	1	7.5	0	0	0	0	0	0
5	Delhi	1	6.6	1	10.25	0	0	2	11.2	3	23.25	1	1.25
6	Himachal Pradesh	1	7.5	3	20.82	1	12.79	1	6	2	20	0	0
7	Jammu and Kashmir	0	0	0	0	0	0	0	0	2	10	0	0
8	Karnataka	2	14	6	49.8	3	26.4	1	25	0	0	0	0
9	Kerala	0	0	0	0	1	1.4	0	0	0	0	0	0
10	Madhya Pradesh	2	7.26	1	4	1	3	0	0	4	16.86	0	0
11	Maharashtra	1	8.8	2	5.4	0	0	2	8	2	25	0	0
12	Manipur	6	31.1	2	11.93	4	15.98	6	35.23	2	3.88	2	12.50
13	Meghalaya	0	0	0	0	0	0	0	0	1	4.5	0	0
14	Nagaland	3	27	0	0	0	0	0	0	0	0	0	0
15	Odisha	4	12.73	1	4	0	0	0	0	2	21.5	0	0
16	Punjab	0	0	1	1.2	0	0	1	2	1	0.9	0	0
17	Rajasthan	1	10	0	0	1	7.5	0	0	0	0	1	7.5
18	Telangana	1	2.86	0	0	1	4.29	0	0	0	0	0	0
19	Uttarakhand	1	5.51	0	0	0	0	0	0	0	0	0	0
20	West Bengal	2	22.2	3	15.35	5	34.61	1	15	4	24.2	0	0
	Total	29	193.46	22	133.05	20	119.47	15	108.43	23	150.09	5	27.25

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

FINANCIAL ASSISTANCE FOR ALLIED CULTURAL ACTIVITIES

Sl. No.	State/UT	Financial Year 2024-2025	
		No. of Orgs /State Govt.	Amount (Rs in lakhs.)
1.	Uttar Pradesh	2	120

FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2020-2021		2021-2022		2022-2023*		2023-2024*		2024-2025*	
		Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs	Amount disbursed	Nos. of Orgs authorized	Amount authorized for withdrawal	Nos. of Orgs authorized	Amount authorized for withdrawal
1.	Delhi	0	0	0	0	0	0	0	0	1	300
2.	Karnataka	0	0	1	254.7	0	0	0	0	0	0
3.	Madhya Pradesh	0	0	0	0	0	0	2	1131.52	0	0
4.	Meghalaya	0	0	0	0	1	500	0	0	0	0
5.	Rajasthan	0	0	1	94.5	0	0	1	54.91	0	0
6.	Tamil Nadu	1	596.43	0	0	0	0	0	0	0	0
7.	Uttar Pradesh	0	0	0	0	0	0	1	369.57	0	0
Total		1	596.43	2	349.2	1	500.00	4	1556	1	300

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations. During the year 2023-24, an amount of Rs.369.57 lakh was released to concerned CNA. Out of total released amount of Rs.369.57 lakhs, an amount of Rs.337.11 has been authorized to 01 organization.

Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24		2024-25		2025-2026 (as on 10.12.2025)	
		No. of Fellows	Amount disbursed	No. of Fellows	Amount disbursed	No. of Fellows	Amount disbursed	No. of Fellows	Amount disbursed	No. of Fellows	Amount disbursed	No. of Fellows	Amount disbursed
1	Andhra Pradesh	12	9.60	10	13.20	12	17.40	12	11.40	08	14.40	7	6.00
2	Arunachal Pradesh	1	2.40	01	2.40	-	-	02	1.20	02	1.20	1	1.20
3	Assam	43	37.20	51	75.60	50	58.80	70	69.60	70	84.00	32	31.20
4	Bihar	29	27.60	23	32.40	31	48.00	47	44.40	35	43.80	29	25.20
5	Chandigarh	2	1.20	-	-	03	3.60	-	-	01	2.40	-	-
6	Chhattisgarh	16	14.40	22	30.00	08	11.40	12	12.00	12	12.60	7	6.00
7	Delhi	121	117.60	113	200.80	116	178.20	101	100.80	77	100.20	80	75.60
8	Goa	4	4.20	06	12.00	01	2.40	-	-	-	-	1	1.20
9	Gujarat	20	18.60	22	37.20	18	27.00	23	21.60	14	19.20	15	13.20
10	Haryana	28	24.00	18	33.60	27	40.20	27	30.00	23	33.00	16	17.40
11	Himachal Pradesh	2	2.40	02	2.40	07	7.20	04	3.00	04	5.40	02	1.80
12	Jammu & Kashmir	6	4.80	07	13.20	14	19.80	13	10.20	13	11.40	9	7.20
13	Jharkhand	24	22.20	23	44.40	15	17.40	24	30.60	15	24.00	9	8.40
14	Karnataka	62	55.20	62	100.80	43	61.20	57	64.80	33	48.60	28	24.00
15	Kerala	57	52.20	43	68.40	62	85.20	60	54.00	54	73.80	33	25.80
16	Madhya Pradesh	67	64.20	67	104.40	62	93.00	82	76.20	59	70.20	52	50.40
17	Maharashtra	82	66.00	75	121.80	84	118.80	85	84.00	52	78.60	54	45.60
18	Manipur	33	31.20	58	102.20	33	37.20	62	60.00	64	70.20	22	18.60
19	Meghalaya	-	-	01	2.40	2	1.20	-	-	01	1.20	1	1.20
20	Nagaland	2	1.20	03	4.80	02	1.80	03	3.00	03	3.60	1	0.60
21	Odisha	91	85.20	108	171.40	89	129.60	90	93.60	83	105.60	60	55.80
22	Pondicherry	4	3.60	04	7.20	04	7.20	02	1.80	02	3.00	1	0.60
23	Punjab	8	5.40	08	12.00	06	7.20	11	10.20	06	9.00	10	9.00
24	Rajasthan	28	27.60	35	63.20	27	39.60	34	33.00	28	33.00	18	18.00
25	Tamil Nadu	15	13.80	22	45.60	19	24.60	15	15.00	15	23.40	12	11.40
26	Telangana	25	21.60	17	27.60	22	27.00	28	28.80	21	24.60	10	10.20
27	Tripura	4	2.40	06	8.40	03	3.60	06	7.80	05	6.60	5	4.20
28	Uttarakhand	15	12.60	10	14.40	13	21.00	13	12.60	10	13.20	4	2.40
29	Uttar Pradesh	114	100.80	103	167.20	120	154.80	158	146.40	116	157.20	79	73.20
30	West Bengal	67	59.40	81	115.00	87	118.20	100	93.00	102	116.40	35	28.80
Total		982	888.60	1001	1634.0	980	1362.6	1141	1119.00	928	1189.8	633	574.2

Scholarship to Young Artists in Different Cultural Fields (SYA)

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24		2024-25		2025-2026 (as on 10.12.2025)	
		No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)
1	Andaman & Nicobar	-	-	-	-	-	-	03	0.90	-	-	1	0.30
2	Andhra Pradesh	21	6.30	20	6.00	03	0.90	09	2.70	06	1.80	7	2.10
3	Arunachal Pradesh	8	2.40	08	2.40	01	0.30	05	1.50	03	0.90	3	0.90
4	Assam	59	17.70	56	16.80	28	8.40	89	26.70	58	17.40	49	14.70
5	Bihar	45	13.50	43	12.90	16	4.80	63	18.90	43	12.90	39	11.70
6	Chandigarh	2	0.60	03	0.90	03	0.90	09	2.70	07	2.10	7	2.10
7	Chhattisgarh	35	10.50	35	10.50	10	3.00	50	15.00	38	11.70	35	10.50
8	NCT of Delhi	58	17.40	72	24.00	21	6.30	73	21.90	53	16.20	59	18.00
9	Goa	4	1.20	04	1.20	02	0.60	06	1.80	04	1.20	1	0.30
10	Gujarat	25	7.50	26	7.80	05	1.50	23	6.90	19	5.70	16	4.80
11	Haryana	30	9.00	22	6.60	05	1.50	25	7.50	18	5.40	20	6.00
12	Himachal Pradesh	8	2.40	04	1.20	-	-	04	1.20	03	0.90	4	1.20
13	Jammu & Kashmir	20	6.00	16	4.80	01	0.30	09	2.70	08	2.40	12	3.60
14	Jharkhand	13	3.90	17	5.10	08	2.40	24	7.20	17	5.10	15	4.50
15	Karnataka	105	31.50	80	24.00	30	9.00	97	29.10	63	18.90	56	17.10
16	Kerala	91	27.30	74	22.20	20	6.00	71	21.30	48	14.40	54	16.50
17	Madhya Pradesh	120	36.00	128	38.40	27	8.10	131	39.30	104	31.80	100	30.30
18	Maharashtra	130	39.00	132	39.60	40	12.00	127	38.10	81	24.30	94	28.80
19	Manipur	30	9.00	30	9.00	08	2.40	39	11.70	29	8.70	32	9.60
20	Mizoram	1	0.30	01	0.30	-	-	-	-	-	-	-	-
21	Odisha	72	21.60	75	22.50	25	7.50	97	29.10	71	21.60	91	27.90
22	Pondicherry	2	0.60	02	0.60	-	-	-	-	-	-	-	-
23	Punjab	16	4.80	14	4.20	04	1.20	11	3.30	05	1.50	3	0.90
24	Rajasthan	20	6.00	21	6.30	10	3.00	37	11.10	25	7.50	19	6.00
25	Sikkim	1	0.30	02	0.60	01	0.30	03	0.90	02	0.60	2	0.60
26	Tamil Nadu	26	7.80	37	11.10	18	5.40	51	15.30	32	9.90	23	6.90
27	Telangana	13	3.90	12	3.60	03	0.90	13	3.90	08	2.40	11	3.30
28	Tripura	3	0.90	03	0.90	02	0.60	10	3.00	06	1.80	4	1.20
29	Uttarakhand	12	3.60	08	2.40	03	0.90	16	4.80	10	3.00	9	2.70
30	Uttar Pradesh	134	40.20	153	45.90	35	10.50	134	40.20	97	29.70	99	30.30
31	West Bengal	161	48.30	195	58.50	67	20.10	278	83.70	219	65.70	214	64.20
Total		1265	379.50	1293	390.30	396	118.80	1507	452.40	1077	325.5	1079	327

Tagore National Fellowship for Cultural Research (TNFCR)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year									
		2020-2021		2021-2022		2022-2023		2023-2024		2024-25	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1.	Andhra Pradesh	-	-	-	-	-	-	02	13.50	01	3.00
2.	Chandigarh	-	-	01	6.00	-	-	-	-	01	3.00
3.	Delhi	01	4.80	1	2.65	-	-	-	-	03	12.60
4.	Maharashtra	01	3.60	04	30.10	-	-	01	3.60	10	67.11
5.	Tamil Nadu	02	9.05	-	-	-	-	-	-	01	3.00
6.	Telangana	03	10.80	1	13.50	-	-	03	18.00	03	16.80
Total		07	28.25	07	52.25	-	-	06	35.10	19	105.51

Financial Assistance for Veteran Artists

(Rs. in lakhs)

Sl. No.	State/UT	2020-2021		2021-2022		2022-2023		2023-24*		2024-25*		2025-2026* (as on 10.12.2025)	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1	Andhra Pradesh	29	5.1	89	72.29	148	84.66	191	153.30	177	115.9	163	92
2	Assam	2	0.96	1	0.48	1	1.57	3	2.41	2	0.9	3	4.11
3	Bihar	-	-	-	-	-	-	14	15.47	7	4.62	3	3.12
4	NCT of Delhi	-	-	-	-	-	-	8	5.87	10	4.92	10	7.73
5	Haryana	-	-	1	0.93	2	0.56	4	3.69	4	1.94	3	1.79
6	Goa	-	-	-	-	-	-	-	-	41	7.12	43	15.44
7	Himachal Pradesh	-	-	-	-	-	-	-	-	1	0.3	1	0.60
8	Jharkhand	8	2.28	5	3.00	7	3.59	4	3.88	3	2.76	2	1.44
9	Karnataka	144	29.97	146	59.55	130	64.32	344	341.98	397	354.67	304	252.61
10	Kerala	24	8.18	57	24.49	51	25.3	67	64.21	80	85.82	71	77.43
11	Madhya Pradesh	6	2.44	12	5.04	6	3.86	7	6.95	13	14.95	13	22.31
12	Maharashtra	206	106.61	448	190.49	740	273.49	1239	795.97	1392	541.19	1178	438.87
13	Manipur	9	3.36	16	7.84	5	0.6	13	14.7	14	14.94	19	19.52
14	Nagaland	1	0.48	2	0.92	1	0.12	2	3.28	2	1.08	1	0.72
15	Odisha	355	119.46	828	276.95	966	306.77	1460	1063.4	1995	1106.51	1590	966.50
16	Punjab	-	-	-	-	-	-	-	-	1	0.30	1	0.60
17	Rajasthan	2	0.07	2	1.23	2	0.71	2	1.36	2	2.52	1	0.72
18	Tamil Nadu	6	0.87	22	15.49	21	14.6	41	46.96	34	36.61	37	34.50
19	Telangana	86	53.2	342	217.29	489	268.16	293	274.94	309	207.07	292	207.31
20	Tripura	1	0.24	2	0.92	1	0.12	-	-	0	0	0	0
21	Uttar Pradesh	9	5.12	46	13.08	58	15.46	82	67.24	109	80.46	90	65.54
22	Uttarakhand	-	-	-	-	-	-	2	2.43	4	4.83	2	1.38
23	West Bengal	37	5.09	32	12.31	27	11.71	35	28.53	39	20.37	39	28.86
	Total	925	343.46	2051	902.3	2655	1075.6	3811	2896.57	4636	2609.78	3866	2243.1
	LIC	1075	527.85	978	639.87	996	783.58						
	Grand Total	2000	871.31	3029	1542.17	3651	1859.18	3811	2896.57				

* From 2023-24 onwards, disbursal of financial assistance through LIC has been discontinued and the same is directly being released by the Ministry of Culture through Canara Bank (Disbursing agency for the scheme)

Seva Bhoj Yojna

(Rs. in lakh)

Sl. No.	State / UT	2020-2021		2021-22		2022-23		2023-24		2024-25	
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Punjab	03	169	03	154	03	143	02	146	03	145.55